

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-917(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2019.**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG
Infra Build Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present:

Mr. Amit Prabhat Deshpande, Advocate for the
Petitioner

Mr. Vivek Kohli, Mr. Aman Anand, Mr. Parth Kaushik,
Advocates for the Respondent.

ORDER

A joint request has been made by the parties on grounds of exploring a
settlement. At their request adjourned to 5th August, 2019.


(Dr. V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)